SHRI RAJ BAHADUR: Sir, there are, of course, two or three paragraphs. But I can read it out if the hon. Member requires. The warning proposed to be issued is as follows:

"It has come to the notice of the Medical Council that during the last postal strike registered medical practitioners posted or practising in Lucknow liberally issued sickness certificates to postal servants who were on strike ostensibly to cover their absence for the strike period. The Council is unable to believe that all the abovementioned employees were ill, especially when there was no epidemic raging in Lucknow. This is proved by the fact that these striking employees resumed their duties in apparent good health and without availing the full period of leave recommended on the issue of the departmental warning. The Council views this behaviour of those registered medical practioners with strong disapproval and informs them that the Council would take a very serious view of such behaviour . . .

MR. CHAIRMAN: He is satisfied.

DR. P. C. MITRA: May I know how many of them are in Government service and how many of them are private practitioners?

SHRI RAJ BAHADUR: I think most of them are private practitioners.

SHRI V. K. DHAGE: Registered practitioners.

SHRI RAJ BAHADUR: I think most or all of them are also registered practitioners.

AMENITY OF LISTENING TO THE ALL India Radio Broadcasts in Trains etc.

*247. SHRI AMOLAKH CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether a decision for affording facilities to railway passengers

to listen to the All India Radio broadcasts while travelling on trains or resting in railway retiring/waiting rooms has been taken; and

(b) if so, whether the vestibule deluxe trains will be the first to have this amenity?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Question does not arise.

SHRI AMOLAKH CHAND: When loud speakers are used on all important railway platforms, may I know why it has not been possible to give passengers radio news which is much more important by putting radios on railway platforms?

SHRI SHAH NAWAZ KHAN: We tried this experiment on the trains. But, unfortunately, it has not proved a very great success.

SHRI AMOLAKH CHAND: I could not follow the answer.

MR. CHAIRMAN: "He tried the experiment, but it did not prove a very great' success". That is the answer.

SHRI AMOLAKH CHAND: May I know whether people complained that there should be no radio news on the platforms; or what was the difficulty?

SHRI SHAH NAWAZ KHAN: In the running train, there was too much interference and other things, and the reception was bad. We asked Messrs. Phillips who are very renow-ed dealers to conduct the experiment and after conducting it, they advised against it.

SHRI AMOLAKH CHAND: May I know whether the Railway Minister has considered that, in view of late running of trains and for long journeys, putting of radios on the trains would be an entertainment and not a boredom to the railway passengers and it can be counted as an amenity? SHRI SHAH NAWAZ KHAN: I might inform the hon. Member that although direct reception of broadcasts from the All India Radio has not proved a success, we are trying the experiment of tape-recording and then relaying that in the running trains.

SHRI M. D. TUMPALLIWAR: May I know where this experiment was tried?

SHRI SHAH NAWAZ KHAN: The experiments were tried on the trains running between Madras and How-rah and Delhi and Howrah.

SHRIMATI T. NALLAMUTHU RAMAMURTI: May I request the hon. Minister to find out ways and means to reduce the tremendous noise that is going on at stations without giving any peace to the passengers?

SHRI SHAH NAWAZ KHAN: We have issued instructions that at night the hawkers should not shout too loudly.

SHRI V. PRASAD RAO: May I know if it is not a fact that special music is recorded to be played on these trains and there is even music composed by some of the Ministers?

MR. CHAIRMAN: Order, order.

COMPLAINTS RECEIVED FROM TRAINED TOURIST GUIDES

*248. SHRI AMOLAKH CHAND: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether complaints have been received from trained tourist guides at Varanasi and elsewhere that some hotel proprietors insist on the guides to take the visitors to their merchandise shops only, and on their refusal are deprieved of the work; and

(b) if so, what steps Government have taken to do away with such practice?

to Questions

THE MINISTER OF STATE IN THE MINISTRY TRANSPORT OF AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). Yes, Complaints have been received from trained tourist guides at Varanasi. However, it has been agreed by the guides and the hotel concerned that assignments for the guides will be routed; through the Manager. Government of India Tourist Office, Varanasi, so that undue pressure is not brought upon the guides by hoteliers for patronizing their own shops and that the guides are not penalised in the event of their refusing to lead tourists to particular shops. This procedure came into operation only a couple of weeks ago and the results of this experiment will be watched by the Tourist Department.

SHRI AMOLAKH CHAND: May I know, Sir, since when this type of complaint was persisting in Varanasi and whether this Manager, who has come to regulate the giving of the programmes to the guides, was not aware of it? And did he press the hotel proprietors and yet was helpless in the matter?

SHRI RAJ BAHADUR: Sir, I think since about 1954 this complaint has been there because that was the year when we first introduced our trained guides, who refused simply to pamper to the wishes of the proprietors of the hotel by acting as their touts, The Tourist Office has, all this while, been trying to bring the parties together to some sort of a workable arrangement, but all these arrangements have so far failed. But the last one has been arrived at with the local Collector, and we hope this might succeed where others have failed.

SHRI AMOLAKH CHAND: May I know, Sir, if there is also the system of a five year plan for redressing the complaints since the hon. Minister has stated that the complaints came in 1954 and they were going to be remedied or attempts were being